

ITEM NO.103

COURT NO.3

SECTION XVI-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

TRANSFER CASE (CIVIL) NO(S). 98/2012

CHRISTIAN MEDICAL COLLEGE VELLORE

PETITIONER(S)

VERSUS

UNION OF INDIA & ORS.

RESPONDENT(S)

([TO GO BEFORE THREE HON'BLE JUDGE]

IA No. 54559/2018 - CLARIFICATION/DIRECTION

IA No. 38625/2018 - I/A FOR SEEKING PERMISSION TO AMENDMENT OF THE
WRIT PETITION

IA No. 54557/2018 - INTERVENTION APPLICATION)

WITH

T.C.(C) No. 100/2012 (XVI-A)

T.C.(C) No. 101/2012 (XVI-A)

T.C.(C) No. 102/2012 (XVI-A)

T.C.(C) No. 103/2012 (XVI-A)

T.C.(C) No. 104/2012 (XVI-A)

T.C.(C) No. 105/2012 (XVI-A)

T.C.(C) No. 107/2012 (XVI-A)

T.C.(C) No. 108/2012 (XVI-A)

T.C.(C) No. 99/2012 (XVI-A)

(FOR [I/A FOR SEEKING PERMISSION TO AMENDMENT OF THE WRIT
PETITION] ON IA 38622/2018

IA No. 38622/2018 - I/A FOR SEEKING PERMISSION TO AMENDMENT OF THE
WRIT PETITION)

T.C.(C) No. 119/2012 (XVI-A)

T.C.(C) No. 120/2012 (XVI-A)

T.C.(C) No. 125-127/2012 (XVI-A)

T.C.(C) No. 110/2012 (XVI-A)

T.C.(C) No. 111/2012 (XVI-A)
T.C.(C) No. 112/2012 (XVI-A)
T.C.(C) No. 113-114/2012 (XVI-A)
T.C.(C) No. 115-116/2012 (XVI-A)
T.C.(C) No. 117-118/2012 (XVI-A)
T.C.(C) No. 123-124/2012 (XVI-A)
T.C.(C) No. 128-130/2012 (XVI-A)
T.C.(C) No. 131/2012 (XVI-A)
T.C.(C) No. 132-134/2012 (XVI-A)
T.C.(C) No. 138-139/2012 (XVI-A)
T.C.(C) No. 144/2012 (XVI-A)
T.C.(C) No. 145/2012 (XVI-A)
T.C.(C) No. 142/2012 (XVI-A)
T.C.(C) No. 23-24/2013 (XVI-A)
T.C.(C) No. 5/2013 (XVI-A)
T.C.(C) NO. 7/2013 (XVI-A)
T.C.(C) NO. 1/2013 (XVI-A)
T.C.(C) NO. 2/2013 (XVI-A)
T.C.(C) NO. 3/2013 (XVI-A)
T.C.(C) NO. 4/2013 (XVI-A)
T.C.(C) NO. 11/2013 (XVI-A)
T.C.(C) NO. 37-38/2013 (XVI-A)
T.C.(C) NO. 59/2013 (XVI-A)
T.C.(C) NO. 8/2013 (XVI-A)
T.C.(C) NO. 9/2013 (XVI-A)
T.C.(C) NO. 10/2013 (XVI-A)

T.C.(C) NO. 12-13/2013 (XVI-A)
T.C.(C) NO. 16/2013 (XVI-A)
T.C.(C) NO. 17/2013 (XVI-A)
T.C.(C) NO. 18/2013 (XVI-A)
T.C.(C) NO. 14-15/2013 (XVI-A)
T.C.(C) NO. 19/2013 (XVI-A)
T.C.(C) NO. 20/2013 (XVI-A)
T.C.(C) NO. 21-22/2013 (XVI-A)
T.C.(C) NO. 25/2013 (XVI-A)
T.C.(C) NO. 28-29/2013 (XVI-A)
T.C.(C) NO. 30/2013 (XVI-A)
T.C.(C) NO. 48/2013 (XVI-A)
T.C.(C) NO. 49/2013 (XVI-A)
T.C.(C) NO. 31-32/2013 (XVI-A)
T.C.(C) NO. 33-36/2013 (XVI-A)
T.C.(C) NO. 39/2013 (XVI-A)
T.C.(C) NO. 40/2013 (XVI-A)
T.C.(C) NO. 42/2013 (XVI-A)
T.C.(C) NO. 41/2013 (XVI-A)
T.C.(C) NO. 43/2013 (XVI-A)
T.C.(C) NO. 44/2013 (XVI-A)
T.C.(C) NO. 46/2013 (XVI-A)
T.C.(C) NO. 45/2013 (XVI-A)
T.C.(C) NO. 47/2013 (XVI-A)
T.C.(C) NO. 60/2013 (XVI-A)
T.C.(C) NO. 61/2013 (XVI-A)
T.C.(C) NO. 62/2013 (XVI-A)

T.C.(C) NO. 63-65/2013 (XVI-A)

T.C.(C) NO. 66-69/2013 (XVI-A)

T.C.(C) NO. 70-71/2013 (XVI-A)

T.C.(C) NO. 72/2013 (XVI-A)

T.C.(C) NO. 73/2013 (XVI-A)

T.C.(C) NO. 75/2013 (XVI-A)

T.C.(C) NO. 76/2013 (XVI-A)

T.C.(C) NO. 108/2013 (XVI-A)

W.P.(C) No. 443/2016 (X)

(IA No. 4/2016 - AMENDMENT OF APPEAL / PETITION/I.A.

IA No. 3/2016 - PERMISSION TO FILE ANNEXURES

IA No. 1/2016 - PERMISSION TO FILE SYNOPSIS AND LIST OF DATES)

W.P.(C) No. 750/2016 (PIL-W)

SLP(C) No. 28223/2016 (IX)

T.C.(C) No. 25/2019 (XVI-A)

Date : 12-12-2019 These matters were called on for hearing today.

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HON'BLE MR. JUSTICE VINEET SARAN
HON'BLE MR. JUSTICE S. RAVINDRA BHAT

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Mr. Vijayakumar, AOR

UPON hearing the counsel the Court made the following
O R D E R

As prayed by the learned senior counsel appearing for the petitioner(s), IA No. 38625/2018 in T.C. No.98/2012 and IA No. 38622/2018 in T.C. No.99/2012 are permitted to be withdrawn with liberty to question the vires of the provision of Section 10 D of the Indian Medical Council of India Act in appropriate proceedings, in accordance with law.

This batch of matters to remain in the list.

**(NARENDRA PRASAD)
COURT MASTER**

**(JAGDISH CHANDER)
COURT MASTER**